

**Central Administrative Tribunal
Principal Bench**

OA No. 3198/2013

New Delhi, this the 28th day of August, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

Anish, Aged about 23 years
Recruit HC (Min.) in Delhi Police-2010
Roll No. 447850,
S/o Sh. Shamsher Singh,
R/o VPO: Saidpur,
Tehsil: Kharkhoda,
Distt: Sonipat, Haryana - Applicant

(None) Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat,
IP Estate, New Delhi
2. Lt. Governor of Delhi,
Raj Niwas, Delhi
3. Commissioner of Police,
PHQ, IP Estate, New Delhi - Respondents

(By Advocate: Ms. Harvinder Oberoi)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

Nobody is present for the applicant today also. On previous date also, i.e., 27.08.2018, it was made clear that the applicant is given last opportunity to present his case, as on a number of previous occasions, he had not

chosen to press the OA. Hence, the OA is dismissed on account of non-prosecution. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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